

**Recognition to A.I.R. Artistes Association
Hyderabad**

4111. SHRI ESWARA REDDY : Will the Minister INFORMATION AND BROADCASTING be pleased to state :

(a) whether any representation has been made for the grant of recognition to the All India Radio Artistes' Association, Hyderabad which is a registered body under the Trade Unions Act; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir.

(b) The Union is ineligible for recognition under the Code of Discipline.

Retirement Benefits to Staff Artistes

4112. SHRI ESWARA REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Staff Artistes retired since 1964;

(b) whether they were paid retirement benefits and gratuity in addition to the Central Provident Fund; and

(c) if not paid so far, whether any such proposal for paying retirement benefits and gratuity, with a view to give retrospective effect also, is under consideration ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Information is being collected and will be laid on the Table of the House.

(b) No, Sir. According to existing rules Staff Artistes are eligible only to Contributory Provident Fund.

(c) No, Sir.

**Heirloom Jewellery of late Nawab of
Rampur**

4113. SHRI ZULFIQUAR ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to refer to the replies given to Unstarred Questions Nos. 4718 on the 19th December, 1969 and 3662 on the 24th March 1970 regarding the heirloom jewellery of the late Nawab of Rampur and State :

(a) whether any investigation has been made into the so-called heirloom jewellery of the late Nawab of Rampur, lying in the vaults of the State Bank of India, New Delhi having, at any time after the death of the Nawab, been replaced, substituted, sold or tampered with;

(b) in case the replacement, substitution or tampering has taken place, whether any follow-up action is being initiated against the concerned Government Officials or against the Officials of the State Bank of India, New Delhi; and

(c) whether the so-called heirloom jewelry, which is reported to have been attached by the Income Tax Department for recovery of the tax arrears of the Nawab of Rampur, has since been released or is still in the custody of the Department ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) : (a) The investigation has not concluded.

(b) No occasion for such action has arisen.

(c) The attachment made by the Tax Recovery Officer, Delhi, still continues.

बिहार के सहरसा जिले में पटसन मिल की स्थापना

4114. श्री विरंजीव झा : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार बिहार के सहरसा जिले में सहरसा या सुपाउल में पटसन मिल की स्थापना करने का है ; और

(ख) यदि हां, तो उपर्युक्त मिल कहाँ और कब तक स्थापित की जायेगी ?

विदेश व्यापार मंत्रालय में उपमंत्री (श्री ए. सी. जार्ज) : (क) और (ख) : औद्योगिक दृष्टि से पिछड़े हुए पटसन उगाने वाले राज्यों में (जिनमें बिहार शामिल है) नयी पटसन मिलों की स्थापना की सम्भाव्यता का अध्ययन करने लिये गठित की गयी समिति के प्रतिवेदन पर बिस्तृत रूप में विचार किया जा रहा है।

Antiques lying in Malkhanas in Delhi

4116. SHRI DEVINDER SINGH GARCHA : Will the Minister of HOME AFFAIRS be please to state :

(a) whether a number of antiques are lying in Malkhanas of Delhi and New Delhi for the last two years;

(b) whether these antiques have not been claimed by any body till now; and

(c) if so, what steps Government have taken or propose to take to transfer them to the National Museum ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) : (a) Yes, Sir.

(b) None of these have been claimed.

(c) Some of the antiques/idols in Police custody are case properties of cases recorded in the Police Stations and action for their disposal is to be taken after the case is decided in the court. In regard to others, being unclaimed property, the National Museum authorities have been requested to inspect them for keeping in the Museum.

बनारस हिन्दू विश्वविद्यालय के
अहाते में "दमन सेना"

4117. श्री विभूति मिश्र : क्या गृह

मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि बनारस विश्वविद्यालय के अहाते में दमन सेना नाम का एक आतंकवादी संगठन सक्रिय हैं ; और

(ख) यदि हां, तो इस संबंध में विश्व-विद्यालय प्राधिकारियों द्वारा अब तक क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) और (ख) : उत्तर प्रदेश सरकार से प्राप्त सूचना के अनुसार बनारस हिन्दू विश्वविद्यालय में "दमन सेना" सक्रिय नहीं है। यह संगठन प्रारम्भिक अवस्था में है और इसका विश्वविद्यालय के भीतर कोई मजबूत आधार नहीं है। इसके संस्थापक नेता को विश्वविद्यालय के प्राधिकारियों ने दाखला देने से इन्कार कर दिया। इस संस्था से निपटने के लिये विश्वविद्यालय के प्राधिकारियों द्वारा की गई अन्य कारवाही के बारे में अधिक सूचना मालूम की जा रही है।

Complaints against Director of Song and Drama Division

4118. SHRI BHOGENDRA JHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether complaints against the Director of the Song and Drama Division, particularly with regard to the Darbhanga Centre and recent performance at Kashmir have been made by Members of Parliament and from other sources; and

(b) if so, Government, reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARM BIR SINHA) : (a) and (b) No complaints have been received against the Director of the Song and Drama Division with regard to the